

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

**Wednesday, 17th June, 2009/Jyaistha 27, 1931 (Saka)
2.00 P.M.**

1. **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

1. Shri Surender Kumar	6. Ch. Surender Kumar
2. Shri Kulwant Rana	7. Shri Ramesh Bidhuri
3. Dr. Jagdish Mukhi	8. Shri Ram Singh Netaji
4. Shri O.P.Babber	9. Shri A Dayanand Chandia
5. Shri S.P.Ratawal	A
	10. Shri Sat Prakash Rana
3. **Adoption of Reports:**
 1. Shri Kanwar Karan Singh
Shri Sahab Singh Chauhan
to move the following Motion:
"That this House agrees with the Second Report of Business Advisory Committee presented on 16th June, 2009.
 2. Shri Rajesh Jain
Shri O.P.Babber
to move the following Motion:
"That this House agrees with the First Report of Private Members Bill & Resolutions Committee presented on 16th June, 2009.
4. **Papers to be laid on the Table:-**
Shri Arvinder Singh Lovely, Minister of Transport to lay the following papers (in English & Hindi version):
 - (i) Copy of Annual Report of DTC for the year 2005-06.
 - (ii) Copy of Review of the working of DTC for the year 2005-06.
 - (iii) Copies of Annual Accounts of DTC for the year 2007-08.
 - (iv) Copies of Separate Audit Report of DTC for the 2007-08.
 - (v) Copies of Delay & Review Statement (2007-08).
 - (vi) Copy of Audit Report of DTC Employees Provident Fund Trust for the Year 2005-06.
 - (vii) Copy of Audit Report of DTC Employees Provident Fund Trust for the year 2006-07.
5. **Motion of Thanks on Lt. Governor's Address:**

Discussion on the following Motion of Thanks moved on 16th June, 2009 by Dr. Narender Nath and Seconded by Shri Anil Kumar:
"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 15th June, 2009".

**Delhi
17th June, 2009**

**Siddharath Rao
Secretary**